

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 421 of 2016

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

FOR THE APPELLANT(S) : Mr. Rajiv Karan, Advocate

FOR THE RESPONDENT(S) : Mr. Shyam Sundar Kushwaha, Advocate

/25.03.2021

Both the parties submits that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on 10th April, 2021.

(ANANDA SEN , J)